### GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA

## UNSTARRED QUESTION NO. 3094

ANSWERED ON 19.03.2025

### MINE-RELATED DATA, SAFETY MEASURES AND EX-GRATIA COMPENSATION

3094. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of MINES be pleased to state:

- (a) the total number of active and closed mines in the country along with the details of mineral during extraction in the last five years, State/UT-wise;
- (b) the number of mining-related accidents reported during each of the last five years along with the number of casualties and injuries, year-wise and State/UT-wise;
- (c) the safety measures taken by the Government to prevent mining-related accidents and ensure the welfare of mine workers; and
- (d) the details of ex-gratia compensation provided to victims of mining accidents and their families including the recent policy changes or enhancements, if any?

#### **ANSWER**

# THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a): As on 01.04.2024, there are 1206 working and 1789 non-working mines in the country which are administered by Ministry of Mines, Government of India. State wise, mineral wise details of these mines are furnished in **Annexure-I**.
- (b): As per the information provided by the Ministry of Labor and Employment (MoLE), the number of mining-related accidents in non-coal mines, reported during each of the last five years along with the number of casualties and injuries, year-wise and State/UT-wise is given in **Annexure-II**.
- (c): As per the information provided by the MoLE, the Mines Act, 1952 has been enacted to ensure occupational safety & health of mines workers including coal mines. Directorate General of Mines Safety (DGMS) has been entrusted the task of inspection of mines to ensure the compliance of the provisions of Mines Act, 1952 and Rules and Regulations framed thereunder for enhancing the safety and welfare of mine workers.

(d): The compensation to the employees and their dependents in case of injury / accident during course of employment is covered under the Employees' Compensation Act, 1923 administered by the State Governments in their respective spheres.

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## Annexure-I

## Annexure referred in reply to part (a) of the Lok Sabha Unstarred Question No. 3094

SI. No.	State	No. of working mines	No. of non-working mines	
1	Andhra Pradesh	101	276	
2	Assam	4	2	
3	Bihar	1	4	
4	Chhattisgarh	89	69	
5	Goa	1	9	
6	Gujarat 153		224	
7	Haryana	0	4	
8	Himachal Pradesh	26	13	
9	Jammu & Kashmir (UT)	8	29	
10	Jharkhand	29	72	
11	Karnataka	105	157	
12	Kerala	1	4	
13	Ladakh (UT)	0	1	
14	Madhya Pradesh	302	342	
15	Maharashtra	73	38	
16	Meghalaya	15	8	
17	Odisha	96	57	
18	Rajasthan	98	39	
19	Tamil Nadu	63	392	
20	Telangana	36	42	
21	Uttar Pradesh	3	1	
22	Uttarakhand	2	5	
23	West Bengal	0	1	

## Annexure referred in reply to part (b) of the Lok Sabha Unstarred Question No. 3094

		Non-Coal					
Name of Otata	Year	Fatal			Serious		
Name of State		No. of		Serious	No. of	Serious	
		Accidents	<b>Fatalities</b>	Injury	Accidents	Injury	
Andhra							
Pradesh	2020	5	5	0	3	3	
	2021	6	16	0	3	3	
	2022	5	5	0	1	1	
	2023	2	3	1	0	0	
	2024	0	0	0	4	4	
Assam	2020	3	4	0	2	2	
	2021	2	2	0	0	0	
	2022	1	1	0	2	2	
	2023	0	0	0	1	1	
	2024	1	1	0	1	1	
Bihar	2020	1	1	1	0	0	
Chhattisgarh	2020	1	1	0	2	2	
Ŭ	2021	2	2	0	1	1	
	2022	0	0	0	6	6	
	2023	2	2	0	0	0	
	2024	1	1	0	3	3	
Gujarat	2020	2	2	1	1	1	
,	2021	2	3	0	2	2	
	2022	1	3	0	4	4	
	2023	0	0	0	2	2	
Haryana	2020	1	1	0	0	0	
	2022	1	5	3	0	0	
Jharkhand	2020	6	7	1	2	2	
	2021	2	3	0	3	3	
	2022	4	4	0	5	5	
	2023	1	1	0	3	3	
	2024	3	4	3	4	5	
Karnataka	2020	2	2	0	2	2	
	2021	2	3	0	7	7	
	2022	6	10	5	7	7	
	2023	3	3	1	5	5	
	2024	5	6	3	4	6	
Kerala	2020	2	3	0	0	0	
	2022	1	1	0	0	0	
Madhya							
Pradesh	2020	2	2	1	0	0	
	2021	2	2	0	4	4	

	2022	2	2	1	3	3
	2023	5	5	3	2	2
	2024	3	4	2	5	5
Maharashtra	2020	1	2	0	0	0
	2022	0	0	0	3	3
	2023	2	4	1	4	5
	2024	2	2	0	1	3
Odisha	2020	4	4	0	3	3
	2021	3	3	1	10	10
	2022	3	3	0	3	3
	2023	1	1	0	7	7
	2024	3	3	1	7	7
Rajasthan	2020	6	7	0	9	10
	2021	7	10	2	15	16
	2022	12	14	4	12	15
	2023	4	6	0	11	11
	2024	6	7	13	3	3
Telangana	2022	0	0	0	1	1
	2023	2	2	0	0	0
	2024	1	1	0	0	0
Tamil Nadu	2020	3	4	2	0	0
	2021	3	4	1	0	0
	2022	1	1	0	1	2
	2023	2	2	0	0	0
	2024	1	1	0	0	0
Uttar Pradesh	2020	1	5	2	0	0
	2021	2	2	2	0	0
	2022	2	4	0	0	0
	2023	4	4	1	0	0
	2024	3	6	0	0	0
West Bengal	2022	1	1	0	0	0